

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 P.M

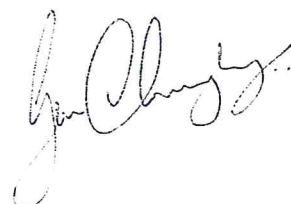
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/541/ (IB)/2017  
NAME OF THE PETITIONER(S) : L &T FINANCE LTD  
NAME OF THE RESPONDENT(S) : MEKA DREDGING COMPANY INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1- FOR RUMASHANKAR  
GURU DHANANJAY  
PN

REP COUNSEL FOR  
PETITIONER



2. Anirudh Krishnan  
HF

Counsel for Respondent.



ORDER

Counsels for both the parties are present and prayed time for making submissions in  
the matter. At their request, time is enlarged. Put up on 04.01.2018 at 10.30 A.M.

sd/-  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

ghk